NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/144/2016

NAME OF THE PETITIONER(S)

: C. Ponmalar

NAME OF THE RESPONDENT(S)

: M/s S. Albert & Company Private Limited & 5 others

UNDER SECTION

: 397/398, 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) M.K. PREETLIA for ICSR2 CO. for Petitioners

<u>ORDER</u>

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner stated that the settlement talks between the parties are in progress and prayed for time to make submissions in this regard. She also stated that there is a connected matter before the Single Bench and the same is posted on 06.02.2018. Time is extended at request. Put up on 06.02.2018.

K Anantha Padmanabha Swamy Member (Judicial)